

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

29.01.2021

M.A./350/480/2020

O.A./350/1684/2018

M.A./350/29/2021

M.A./350/182/2019

(A) (IOTBC) (FINAL HG)

ITEM NO:40

FOR APPLICANTS(S) Adv. :

TAPAN KUMAR ROY

-V/S-

EASTERN RAILWAY

FOR RESPONDENTS(S) Adv.:

Mr. A. K. Guha

LIBRARY

Notes of The Registry	Order of The Tribunal
	Ld. counsel for both sides are present. MA.480/20 filed by the applicant for earlier hearing of the OA is disposed of. MA. 29/2021 filed for substitution application is also allowed. Let appropriate correction be carried out in the cause title of the OA. List on 24.03.2021. (DR. NANDITA CHATTERJEE) MEMBER(A) (BIDISHA BANERJEE) MEMBER (J) pd